

### Kali Power Project

4328. SHRI D.K. NAIKAR : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether he is aware that the Kali Power Project in Karnataka State was scheduled to generate the power in the first phase, in the year 1980;

(b) if so, what is the progress in this connection and what is the total quantum of Power generation since 1980, year-wise;

(c) whether there is no progress as expected and if so, what are the reasons for the delay; and

(d) what remedial steps were taken in this regard ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARUN NEHRU) : (a) to (d). The generation at Kali Power Project started in the year 1979-80. The year-wise generation is indicated below :

Year	Generation in MU
1979-80	117
1980-81	575
1981-82	1054
1982-83	1340
1983-84	1880
1984-85	2352

Six units of 135 MW have already been commissioned and two units of 50 MW each at Supa Dam under phase-I of the scheme have been delayed on account of geological problems and slow progress of civil works. These units are expected to be commissioned during the current year.

### Railway Projects in Madhya Pradesh

4329. KUMARI PUSHPA DEVI : Will the Minister of RAILWAYS be pleased to state :

(a) what are the various on-going Railway projects in Madhya Pradesh;

(b) when the construction works of those projects started;

(c) the amount provided for those projects so far; and

(d) the progress made in the completion of those projects ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) to (d). A Statement is laid on the Table of the House. [Placed in Library. See No. LT-1097/85]

### Recognition of Family Welfare Operations Performed by Private Doctors

4330. SHRI GOPAL KRISHNA THOTA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether private medical practitioners who are members of the Indian Medical Association are excluded from performing the family welfare operations on the Central Government employees under small family norms scheme;

(b) whether it is a fact that the certificates given by the doctors in private practice are not honoured by the Central Government departments and the incentives are denied to the Central Government Employees who choose to undergo family welfare operation and in a private nursing home; and

(c) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH AND FAMILY WELFARE (SHRI YOGENDRA MAKWANA) : (a) to (c). Qualified medical practitioners are permitted to conduct sterilisation operations on all eligible persons. However, incentives to Central Government employees undergoing sterilisation are allowed if operation is conducted in a Central